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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No.  | Purpose           | Section     | Name of the Parties M/s. / Mr.                |
|----------------------|-----------|-------------------|-------------|---|
| CP 192/14            | TP 247/17 | For final Hearing | 237(A) (ii) | A. Vishwanath Vs. Innovative Themes Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE   |
|---------|----------------------------------|------------------------|---|
| 1       | Aradeep Sonarakh<br>9986513851   | Petitioner             |   |
| 2)      | Prerna Hatti                     | Rec                    |  |

Counsel for petitioner is present. He requested time for filing application in this case for amendment.

 List it on 19.01.2018.

  
MEMBER (T)

  
MEMBER (J)